

**Daily Order**

<b>Judge Name</b>	<b>Case No/Year</b>	<b>Date of Order</b>	<b>Daily Order</b>
<b>KRISHNA S.DIXIT</b>	<b>WP 8788/2020</b>	<b>27/07/2020</b>	<p><b>Shri Vikram Huilgol, learned Additional Government Advocate accepts notice for respondent No.1-State; Shri Shashikantha C, learned ASG is requested to accept notice for respondent No.2 – Union of India; Shri Sridhar Prabhu, learned Panel Counsel is requested to accepted notice for respondent – Bar Council of India; Shri. Adithya Narayan, learned counsel accepts notice for respondent No.4 - National Law School of India University.</b></p> <p><b>Petitioner to serve copies of the petition along with other papers on all the above learned counsel, forthwith and file acknowledgement of service in the Registry.</b></p> <p><b>The contesting respondents may file their Statements of Objections on or before 13.08.2020 finally, failing which, it shall be construed that they may not have much to resist the writ petition.</b></p> <p><b>Call this matter on 13.08.2020 subject to sitting arrangement.</b></p>

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